have taken up upgradation of six domestic airports in the State of Gujarat in the recent past;

- (b) if so, the details thereof;
- (c) whether the upgradation work has since been completed in all the airports;
- (d) when the upgradation work is likely to be completed;
- (e) whether Government propose to upgrade any of these airports as international airport to attract foreign flights and tourists in the State; and
- (0 if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) and (b) Yes, Sir. The following works for upgradation of six airports in Gujarat are in progress: (i) Extension of runway at Ahmedabad and Bhavnagar airports; (ii) Construction of terminal buildings of, Bhuj and Porbandar airports; (iii) Resurfacing of runway at Rajkot airports; (iv) Installation of Airport Surveillance Radar/ Monopulse Secondary Surveillance Radar (ASR/MSSR) Ahmedabad; Doppler Very High Frequency Omni Range (DVOR) and Distance Measuring Equipment (High Power) DME(HP) at Bhuj; (v) Construction of Technical Block cum Control Tower and expansion of Apron/additional taxiway at Vadodara airport.

- (c) No, Sir.
- (d) Installation of equipment is likely to be completed by the end of 1996. For other works involving acquisition of land and tender formalities, 18 to 24 months would be required for completion after award of the work.
- (e) and (f) No, Sir. However, Ahmedabad and Vadodara airports are being developed to cater to limited international operations.

जाली रोयरॉ के मामले

- 2331. श्री कनकिसंह मोहनसिंह मंगरोला: क्या विस्त मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार ने जाली शेवरों के कुछ मामले दर्ज किए हैं;
- (ख) यदि हां, तो गत दो वर्षों के दौरान ऐसे मामलों का ब्यौरा क्या है: और

(ग) इन मामलों में अन्तर्ग्रस्त कम्पनियों के नाम क्या है?

वित्त मंत्री (श्री पी. चिदान्बरम); (क) से (ग) सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जाएगी।

Rise of Malaria in Andhra Pradesh

- 2332. SHRIV. HANUMANTHA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government are aware of the increasing menace of malaria in Andhra Pradesh;
- (b) if so, the details of malaria cases reported in Andhra Pradesh;
- (c) what number of deaths due to malaria have occurred in Andhra Pradesh; and
- (d) the steps proposed to assist the State Government in combating malaria?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) and (c) As per the reports received from Govt. of Andhra Pradesh, the number of Malaria Cases and deaths in the State during 1995 and 1996 (upto May) have been as under:-

Year No. o	f Malaria Cases	Deaths
1995	98,013	8
1996 (upto May)	37,640	1

(d) The National Malaria Eradication Programme is Centrally Sponsored Scheme being implemented in the States on 50:50 Cost Sharing basis between the States and Centre on Plan Expenditure. The Central Govt, supplies insecticides, drugs and larvicides to the States as a part of Central Share to undertake the anti-malaria activities. Further, the Directorate of National Malaria Eradication Programme (NMEP) Delhi provides technical guidance to the State Govts, to combat malaria.

Measures to Increase Growth of Plants and Herbs

- 2333. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
 - (a) whether in view of growing popularity